

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-555**

CP No- 46/241/242/ND/2021

**IN THE MATTER OF:**

Shalini Khurana

V/s

JNR Hotels And Others Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 241-242

Order delivered on 25.03.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

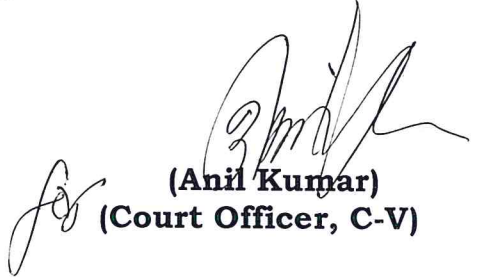
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Since, the Hon'ble Member (T) is going to attend special bench. Therefore,  
due of paucity of time, list the matter on **04.05.2021**.

  
**(Anil Kumar)**  
**(Court Officer, C-V)**